

PART III

COMMISSIONERATE OF LAND REVENUE
LAND FAIR VALUE NOTIFICATION
KOLLAM DISTRICT

പുനലൂർ റവന്യൂ ഡിവിഷണൽ ഓഫീസറുടെ നടപടിക്രമം

(ഫാജർ : നിഷാദ്, റ്റി. എസ്.)

നമ്പർ എഫ്-1400/2019.

2019 മേയ് 7.

വിഷയം:—ഭൂമിയുടെ ന്യായവില—പുനലൂർ സബ് ഡിവിഷൻ—പുനലൂർ താലൂക്ക്, ഇടമുളയ്ക്കൽ വില്ലേജ് അപാകത പരിഹരിച്ച് പുനർ നിർണ്ണയം നടത്തി ഉത്തരവാകുന്നു.

സൂചന:—(1) കേരള മുദ്രപത്ര നിയമം 1959 സെക്ഷൻ 28എ ചട്ടം 5(4).

(2) ബഹു. ലാൻഡ് റവന്യൂ കമ്മീഷണറുടെ 11-2-2019-ാം തീയതിയിലെ എൽ. എ3-54647-ാം നമ്പർ പരിപത്രം.

(3) ഇടമുളയ്ക്കൽ വില്ലേജിൽ ആയൂർ മുറിയിൽ പുത്തൻ പറമ്പിൽ വീട്ടിൽ ശ്രീ. എബ്രഹാം ഭാര്യ അന്നമ്മ എന്നവർ സമർപ്പിച്ച അപേക്ഷ.

(4) പുനലൂർ തഹസീൽദാർ (എൽ.ആർ.)-ന്റെ 13-3-2019-ലെ ബി3-1474/19-ാം നമ്പർ റിപ്പോർട്ട്.

ഭൂമിയുടെ ന്യായവില നിർണ്ണയിച്ചുകൊണ്ട് സർക്കാർ പുറപ്പെടുവിച്ച 6-3-2010-ലെ വിജ്ഞാപനത്തിൽ 3-ാം സൂചനയിൽ പേര് ചേർത്തിട്ടുള്ള അപേക്ഷകയുടെ കൈവശ വസ്തുവിന്റെ ക്ലാസിഫിക്കേഷൻ തെറ്റായി ചേർത്ത് വിജ്ഞാപനം ചെയ്തു വന്നിട്ടുള്ളത് പരിഹരിക്കുന്നതിനായി അപേക്ഷ സമർപ്പിച്ചിരിക്കുന്നു.

പ്രസ്തുത അപേക്ഷയിൽ സൂചന (4) പ്രകാരം റിപ്പോർട്ട് സമർപ്പിച്ചിട്ടുള്ളതാണ്. ടി റിപ്പോർട്ടിന്റെ അടിസ്ഥാനത്തിലും സൂചന (2) പ്രകാരമുള്ള നിർദ്ദേശത്തിന്റെ അടിസ്ഥാനത്തിലും രേഖകൾ പ്രകാരമുള്ള ശരിയായ ക്ലാസിഫിക്കേഷൻ ചേർത്തും അവയ്ക്കനുസൃതമായ വില ചേർത്തും വിജ്ഞാപനം ചെയ്യേണ്ടത് ആവശ്യമാണെന്ന് ബോധ്യപ്പെട്ടതിന്റെ അടിസ്ഥാനത്തിൽ ചുവടെ ചേർക്കുംവിധം ഉത്തരവാകുന്നു.

ഉത്തരവ്

ഭൂമിയുടെ ന്യായവില നിശ്ചയിച്ചുകൊണ്ട് 6-3-2010-ൽ വിജ്ഞാപനം ചെയ്യപ്പെട്ട ന്യായവിലയിൽ വന്നുചേർന്ന അപാകതകൾ പരിഹരിച്ച് ചുവടെ ചേർത്തിരിക്കുന്ന പ്രകാരം അംഗീകരിച്ച് ഉത്തരവാകുന്നു.

അപേക്ഷകന്റെ പേരും മേൽവിലാസവും	താലൂക്ക്	വില്ലേജ്, ബ്ലോക്ക് നമ്പർ	സർവ്വേ/റീ സർവ്വേ/സബ് ഡിവിഷൻ നമ്പർ	6-3-2010-ലെ വിജ്ഞാപനത്തിലെ ക്ലാസിഫിക്കേഷനും വിലയും	പുനർ നിർണ്ണയിച്ച ക്ലാസിഫിക്കേഷൻ വില (ആർ. ഒന്നിന്)	പുനർ നിർണ്ണയിച്ച വില (ആർ. ഒന്നിന്)
ശ്രീ. എബ്രഹാം ഭാര്യ അന്നമ്മ, പുത്തൻ പറമ്പിൽ വീട്, ആയൂർ, ഇടമുളയ്ക്കൽ	പുനലൂർ	ഇടമുളയ്ക്കൽ, 27	5/12-4-2 5/12-1-2 5/12-3-2	Govt. Property Re. 1	Residential plot with road access	25,000

റവന്യൂ ഡിവിഷണൽ ഓഫീസ്,
പുനലൂർ.

(ഒപ്പ്)
റവന്യൂ ഡിവിഷണൽ ഓഫീസർ.

PATHANAMTHITTA DISTRICT

തിരുവല്ല സബ് കളക്ടറുടെ നടപടിക്രമം

(ഹാജർ : ഡോ. വിനയ് ഗോയൽ ഐ.എ.എസ്.)

(1)

നമ്പർ എ2-184/2019/കെ.ഡിസ്.

2019 മേയ് 10.

വിഷയം:—ഭൂമിയുടെ ന്യായവില നിർണ്ണയം—ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെപോയ ഭൂമിക്ക് വില നിശ്ചയിക്കുന്നത്—സംബന്ധിച്ച്.

സൂചന:—(1) കേരള സ്റ്റാമ്പ് ആക്ട്, 1959 സെക്ഷൻ 28എ (Fixation of fair value of land) ചട്ടം 3(7), ചട്ടം (4).

(2) ശ്രീമതി ഷീജ ഷിബി, വെട്ടിക്കൽ വീട്, വെച്ചുച്ചിറ, റാന്നി സമർപ്പിച്ച അപേക്ഷ.

(3) റാന്നി തഹശീൽദാരുടെ 10-1-2019, 23-3-2019 എന്നീ തീയതികളിലെ എച്ച്1-113/19-ാം നമ്പർ റിപ്പോർട്ട്.

(4) ലാൻഡ് റവന്യൂ കമ്മീഷണറുടെ 11-2-2019-ലെ എൽ.ആർ.എ3-54674/17-ാം നമ്പർ സർക്കുലർ.

2010 മാർച്ച് മാസം 6-ാം തീയതിയിലെ അസാധാരണ ഗസറ്റ് വിജ്ഞാപനപ്രകാരം നിലവിൽവന്ന ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെപോയ, താഴെപ്പറയുന്ന സർവ്വേ നമ്പരുകളിൽപ്പെട്ട വസ്തുക്കൾക്ക് സൂചന റിപ്പോർട്ടുകളുടെ അടിസ്ഥാനത്തിൽ കേരള സ്റ്റാമ്പ് ആക്ട് സെക്ഷൻ 28എ പ്രകാരം ന്യായവില നിർണ്ണയിച്ച് ഇതിനാൽ ഉത്തരവാകുന്നു.

താലൂക്ക്	വില്ലേജ്	തദ്ദേശ സ്വയംഭരണ സ്ഥാപനം	ബ്ലോക്ക് നമ്പർ	സർവ്വേ നമ്പരും സബ് ഡിവിഷൻ നമ്പരും	ക്ലാസിഫിക്കേഷൻ	ന്യായവില (ആർ. ഒന്നിന്) ~
റാന്നി	റാന്നി	പഞ്ചായത്ത് (റാന്നി)	6	540/4B2	Residential plot with Panchayath road access	18,000

സർക്കാർ ഉത്തരവ് (പി) നമ്പർ 188/2014/റ്റി. ഡി. തീയതി 14-11-2014 പ്രകാരം 2010-ലെ ന്യായവിലയുടെ 50% വർദ്ധനവും തുടർന്നുള്ള ആനുകാലിക വർദ്ധനവുകൂടി ഇതിനു പുറമേ കണക്കാക്കാവുന്നതാണ്.

FORM 'A'
(See Rule 4)

NOTIFICATION

No. A2-184/2019/K.Dis.

10th May 2019.

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995, the Fair Value of the land in Block No. 6, Survey No. 540/4B2, Ranni Village, Ranni Taluk of the Pathanamthitta District is hereby fixed as shown in the schedule thereto:

SCHEDULE

Name of District	Name of Taluk	Name of Village and Sy. No. with Sub Division Number	Panchayath	Ward	Classification by use	Fair Value of the Land fixed ~
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Pathanamthitta	Ranni	Ranni Village, 540/4B2	Ranni	..	Residential plot with Panchayath road access	18,000

നമ്പർ എ2-1610/2019/കെ.ഡിസ്.

2019 മേയ് 10.

വിഷയം:—ഭൂമിയുടെ ന്യായവില നിർണ്ണയം—ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെപോയ ഭൂമിക്ക് വില നിശ്ചയിക്കുന്നത്—സംബന്ധിച്ച്.

സൂചന:—(1) കേരള സ്റ്റാമ്പ് ആക്ട്, 1959 സെക്ഷൻ 28എ (Fixation of Fair Value of Land) ചട്ടം 3(7), ചട്ടം (4).

(2) ശ്രീ. മുഹമ്മദ് കുഞ്ഞ് റാവുത്തർ, പടിഞ്ഞാറെതോപ്പിൽ, പുറമറ്റം വില്ലേജ് സമർപ്പിച്ച അപേക്ഷ.

(3) മല്ലപ്പള്ളി തഹസീൽദാരുടെ 30-4-2019-ലെ എ3-1329/19-ാം നമ്പർ റിപ്പോർട്ട്.

(4) ലാൻഡ് റവന്യൂ കമ്മീഷണറുടെ 11-2-2019-ലെ എൽ.ആർ.എ3-54674/17-ാം നമ്പർ സർക്കുലർ.

2010 മാർച്ച് മാസം 6-ാം തീയതിയിലെ അസാധാരണ ഗസറ്റ് വിജ്ഞാപനപ്രകാരം നിലവിൽവന്ന ന്യായവില രജിസ്റ്ററിൽ ഉൾപ്പെടുത്താതെപോയ, താഴെപ്പറയുന്ന സർവ്വെ നമ്പരിൽപ്പെട്ട വസ്തുവിന് സൂചന റിപ്പോർട്ടുകളുടെ അടിസ്ഥാനത്തിൽ കേരള സ്റ്റാമ്പ് ആക്ട് സെക്ഷൻ 28എ പ്രകാരം ന്യായവില നിർണ്ണയിച്ച് ഇതിനാൽ ഉത്തരവാകുന്നു.

താലൂക്ക്	വില്ലേജ്	തദ്ദേശ സ്വയംഭരണ സ്ഥാപനം	ബ്ലോക്ക് നമ്പർ	സർവ്വെ നമ്പരും സബ് ഡിവിഷൻ നമ്പരും	ക്ലാസിഫിക്കേഷൻ	ന്യായവില (ആർ. ഒന്നിന്) ~
മല്ലപ്പള്ളി	പുറമറ്റം	പഞ്ചായത്ത് (പുറമറ്റം)	19	റീ-സർവ്വെ നമ്പർ 8/9	നിലം	4,000

സർക്കാർ ഉത്തരവ് (പി) നമ്പർ 188/2014/റ്റി. ഡി. തീയതി 14-11-2014 പ്രകാരം 2010-ലെ ന്യായവിലയുടെ 50% വർദ്ധനവും തുടർന്നുള്ള ആനുകാലിക വർദ്ധനവുംകൂടി ഇതിനു പുറമേ കണക്കാക്കാവുന്നതാണ്.

FORM 'A'
(See Rule 4)

NOTIFICATION

No. A2-1610/2019/K.Dis.

10th May 2019.

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959 read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995, the Fair Value of the land in Block No. 19, Re Survey No. 8/9, Puramattom Village, Mallappally Taluk of the Pathanamthitta District is hereby fixed as shown in the Schedule thereto:

SCHEDULE

Name of District	Name of Taluk	Name of Village and Sy. No. with Sub Division Number	Panchayath	Ward	Classification by use	Fair Value of the Land fixed ~
(1)	(2)	(3)	(4)	(5)	(6)	(7)
Pathanamthitta	Mallappally	Puramattom Village Re. Survey No. 8/9	Puramattom	..	Wet land	4,000

Revenue Divisional Office,
Thiruvalla.

(Sd.)
Sub Collector.

FORM 'A'
(See Rule 4)

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959, read with sub-rule (7) of rule 3 and rule 4 of the Kerala Stamp (Fixation of Fair Value Land) Rules, 1995;

Now, therefore, it is hereby made known to the public that the final fair value fixed for the land mentioned against each serial number, in respect of the land situated in the Survey/Re-survey numbers of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof:

(1)

No. L.Dis. 9344/2017/C3.

30th March 2019.

SCHEDULE

District—Pathanamthitta.

Taluk—Kozhencherry.

Village—Pathanamthitta.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Body/ Panchayath/ Municipality/ Corporation	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	P-212	IA/2	Municipality	Pathanamthitta	..	Residential plot with road access	50,000

(2)

No. L.Dis. 3311/2018/C3.

10th April 2019.

SCHEDULE

District—Pathanamthitta.

Taluk—Konni.

Village—V- Kottayam.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Body/ Panchayath/ Municipality/ Corporation	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	32	149	15	Panchayath	Pramadom	..	Garden Land without road access	12,500

(3)

No. L.Dis. 2930/2019/C3.

4th May 2019.

SCHEDULE

District—Pathanamthitta.

Taluk—Kozhencherry.

Village—Omalloor.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Body/ Panchayath/ Municipality/ Corporation	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	220	4A	25	180	6-3	Panchayath	Omalloor	..	Residential plot with road access	60,000

(4)

No. L.Dis. 3176/2019/C3.

4th May 2019.

SCHEDULE

District—Pathanamthitta.

Taluk—Adoor.

Village—Adoor.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Body/ Panchayath/ Municipality/ Corporation	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	27	372	2-1	Panchayath	Enadimangalom	..	Wet Land	10,000

(5)

No. L.Dis. 3181/2019/C3.

4th May 2019.

SCHEDULE

District—Pathanamthitta.

Taluk—Konni.

Village—Konnithazham.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Body/ Panchayath/ Municipality/ Corporation	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	20	7	Panchayath	Konni	VII	Garden Land without road access	8,250

No. L.Dis. 3513/2019/C3.

8th May 2019.

SCHEDULE

District—Pathanamthitta.

Taluk—Kozhencherry.

Village—Mallappuzhasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Body/ Panchayath/ Municipality/ Corporation	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	52	2A	12	401	1-18	Panchayath	Mallappuzhasseri	..	Residential plot with road access	11,000

No. L.Dis. 3516/2019/C3.

6th May 2019.

SCHEDULE

District—Pathanamthitta.

Taluk—Adoor.

Village—Enadimangalam.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Body/ Panchayath/ Municipality/ Corporation	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	26	326	3	Panchayath	Enadimangalam	5	Garden Land without road access	13,000

No. L.Dis. 2388/2018.

9th May 2019.

SCHEDULE

District—Pathanamthitta.

Taluk—Adoor.

Village—Peringanadu.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Panchayath/ Municipality/ Corporation	Name of Local Body/ Panchayath/ Municipality/ Corporation	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	11	453	1	Panchayath	Pallickal	15	Residential plot with Panchayath road access	20,000

Revenue Divisional Office,
Adoor.(Sd.)
Revenue Divisional Officer.

THRISSUR DISTRICT

FORM 'A'
(See Rule 4)

NOTIFICATIONS

WHEREAS, it is expedient to publish the Fair Value of Land as required under Section 28A of the Kerala Stamp Act, 1959, read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995;

NOW, THEREFORE, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the Survey/Re-survey number of the Village and Taluk mentioned against each, shall be as shown against it in Column (11) thereof:

(1)

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	2	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

(2)

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	3	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-Survey Block</i>	<i>Re-Survey No.</i>	<i>Re-Survey Sub division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Mun./Pan./ Corp.</i>	<i>Name & No. of Ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	4	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-Survey Block</i>	<i>Re-Survey No.</i>	<i>Re-Survey Sub division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Mun./Pan./ Corp.</i>	<i>Name & No. of Ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	5	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-Survey Block</i>	<i>Re-Survey No.</i>	<i>Re-Survey Sub division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Mun./Pan./ Corp.</i>	<i>Name & No. of Ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	6	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	7	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	8	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	9	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	10	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

(10)

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	11	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

(11)

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	12	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1121	13	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	1	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	3	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

12

(15)

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	4	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

(16)

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	8	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

(17)

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	10	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	12	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	14	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	15	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	17	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	18	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

Sl. No.	Sy. No.	Sub Div. No.	Re-Survey Block	Re-Survey No.	Re-Survey Sub division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Mun./Pan./ Corp.	Name & No. of Ward	Classi- fication by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	19	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

No. K. Dis. B5-2977/2019.

9th April 2019.

SCHEDULE

District—Thrissur.

Taluk—Mukundapuram.

Village—Manavalasseri.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Div. No.</i>	<i>Re-Survey Block</i>	<i>Re-Survey No.</i>	<i>Re-Survey Sub division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Mun./Pan./ Corp.</i>	<i>Name & No. of Ward</i>	<i>Classi- fication by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	1118	20	Municipality	Irinjalakuda	18	Residential Plot with Panchayath/ Municipality/ Corporation road access	1,50,000

Revenue Divisional Office,
Irinjalakuda.(Sd.)
Revenue Divisional Officer.